

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8288/2018

PIYUSH KUMAR MISHRA

Appellant(s)

VERSUS

STATE OF U.P. AND ORS & ORS.

Respondent(s)

Date : 30-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mayank Pandey, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 4 are duly represented.

Service is complete on respondent no.5 but none has
entered appearance.

Statement of case has not been filed and time has
expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar